

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:6234
ANSWERED ON:06.05.2005
PENDING WRIT PETITIONS
Selvi Smt. V. Radhika

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of Writ petitions pending in the High Courts and Supreme Court against Union of India, Ministries and Public Sector Undertakings, separately;
- (b) the number of writ petitions for less than one year, less than two years and above five years;
- (c) the percentage of Writs against Union of India, Ministries and Public Sector Undertakings out of the total writ petitions pending in High Courts and Supreme Court, separately; and
- (d) the total expenditure incurred by the Government on these writ petitions during each of the last three years?

Answer

MINISTER OF LAW AND JUSTICE (SHRI H.R.BHARDWAJ)

- (a) to (d) The information is being collected and the same will be laid on the Table of the House.